GOVERNMENT OF INDIA MINISTRY OFNEW AND RENEWABLE ENERGY RAJYA SABHA

QUESTION NO06.12.2010

ANSWERED ON

SETTING UP OF A GREEN BANK.

2887 SHRI N.K. SINGH

Will the Minister of COALNEW AND RENEWABLE ENERGY be pleased to state :-

- (a) whether Government has the intention to set up a green bank;
- (b)if so, the identified sources of funds for the same;
- (c)the objectives of such a bank; and
- (d)by when such a bank is expected to be operational?

ANSWER

THE MINISTER OF NEW AND RENEWABLE ENERGY

(Dr. FAROOQ ABDULLAH)

- (a):No, Sir. However, the Indian Renewable Energy Development Agency (IREDA), a non-banking financial institution under administrative control of the Ministry of New and Renewable Energy was set up in 1987 with a mandate of providing financial support to specific projects and schemes for generating electricity and / or energy through new and renewable sources and conserving energy through energy efficiency. In the financial year 2009-10 IREDA sanctioned loans of ` 1824 crore for renewable energy and energy efficiency projects.
- (b),(c)&(d):Question does not arise.